

SPECIAL BENCH
COURT - I

O-203

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/201(KB)2021
IA(I.B.C)/987(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS REACON ENGINEERS INDIA PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Avishek Guha, Adv.] For the RP
Ms.A.Datta,Adv.]
Mr.Kaustav De Sarkar, Adv.]
Mr.S.Bose,Adv.]

Ms.Tanvi Luhariwala, Adv.] For R 3 & 4
S. Mukhopdhyay, Adv.]

Ms.Pooja Singh,Adv.] For the Applicant in IA 987/2024

O R D E R

1. Ld.Counsel on both sides present.
2. **IA(I.B.C)/987(KB)2024-**
 - i. Ld.Counsel appearing for R-3 and R-4 submits that she has no objection with regard to the prayers made by the applicant.
 - ii. Ld.Counsel for the RP submits that RP has no difficulty in handing over possession.
 - iii. Let permission is granted in execution of sale deed in favour of the applicant. Therefore, necessary steps be taken to that effect and report be furnished within four weeks by Respondent No.2.
3. List this matter on **04/09/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)

PJ